Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No. 64/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th July, 2017, 10.30 A.M.

Name of the Company		Laboratoires Griffon Pvt.Ltd		
Under Section		66		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL		Appearing on behalf of	Signature with date
	LETTERS)		*	

1) Sajal Kanti Bhatacheorije tetition 2) Bisha Tit Sandar Advante Advocate Advocate

Biswajch Ser Lar Alv S. Charley Advi

ORDER

- Ld. Counsels for the petitioners pointed out that there are certain typographical error in the order dated 19/07/2017.
- Ld. Counsel for the petitioner has pointed out that name of the petitioner's company is Laboratoires Griffon Pvt. Ltd. which is not correctly mentioned in the order. But on perusal of the Cause Title in the application it appears that there is no mistake in the name of the petitioner company. However, it appears from the record that the

date of Annual General Meeting was typed as 29/09/2017 instead of 28/09/2017. The mistake is corrected.

Corrected order may be uploaded in the website.

(Vijai Pratap Singh) Member (J)